

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No. 11 – IA/852(AHM)2024
In
C.P.(IB)/111(AHM)2024

Proceedings under Section 94 IBC

IN THE MATTER OF:

Bimaladevi Biharilal Parsrampur
Vs
HDFC Bank Ltd.

.....Applicant

.....Respondent

Order delivered on: 05/06/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Prutha Bhavsar, Advocate, for
: Ms. Natasha Dhruman Shah, advocate
For the Respondent : Ms. Hirva Dave, Advocate (HDFC)

ORDER

The connected matters are coming up for hearing on 26.06.2024, as informed by the Counsel for the applicant.

Re-list on 26.06.2024.

-Sd-
SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-
SHAMMI KHAN
MEMBER (JUDICIAL)